

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

22.12.05
12/12/05

Registration No.

Applicant (s)

VERSUS

Respondent (s)

A copy of the ORDER dated 16.12.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

16.12.2005

Applicants by Shri M.N. Banerjee.

Heard the learned counsel for the applicants.

MA No. 807/2005 is moved by the respondents in OA No. 524/2004, seeking extension of time by one year for complying with the order of the Tribunal dated 16th March, 2005 in the aforesaid OA. The learned counsel for the applicants submitted that the Hon'ble High Court of MP has directed them to file a review petition before the Tribunal. Thus, this MA has become infructuous.

Accordingly, ~~in view~~ in view of the aforesaid it is dismissed, as infructuous.

Sd/—

(M.P. Singh)
VC

Sd/—

(Maden Mohan)
JM

सत्य प्रतिष्ठापि

TRIBUNAL